

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 214
(IB)-556(ND)2020
IA-3571/2022

IN THE MATTER OF:

M/s. Computer Junction Private Limited. ... Applicant/Petitioner

Versus

M/s. Nysa Communication Private Limited ... Respondent

Under Section: 9 of IBC (CIRP) Remand Back

Order delivered on 11.09.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**For the Applicant : Mr. Milan Negi & Mr. Nikhil Kumar Jha, Advocates
in I.A 3571 of 2022**

**For the Respondent : Adv. Divyanshu Walia for R-2A in IA. No. 3571/
2022**

ORDER

IA-3571/2022: List on 17.10.2023.

**Sd/-
(L. N. GUPTA)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**